

VACANCY POSITION IN THE CADRE OF DISTRICT JUDGE AND SENIOR CIVIL JUDGE
FOR THE YEAR 2017 PURSUANT TO THE JUDGMENT DTD. 04.01.2007 & 24.03.2009
PASSED IN CIVIL APPEAL NO. 1867 OF 2006 (MALIK MAZHAR SULTAN AND ANOTHER
– VRS. – U.P. PUBLIC SERVICE COMMISSION AND OTHERS)

VACANCIES TO BE FILLED UP DURING THE YEAR 2017

District Judge Cadre

Sl.No.	Description	Number of vacancy
1.	(a) Existing vacancy	17
	(b) Future vacancies that may arise within one year due to retirement on superannuation, voluntary retirement, elevation to the Bench and death.	05
	(c) Anticipated vacancies for the next one year due to creation of new Courts.	Nil
TOTAL		22

Out of the 22 vacancies, advertisement for filling up of 07 vacancies shall be made by way of Direct Recruitment from the Bar, 08 vacancies shall be filled up by promotion through Limited Competitive Examination and the remaining 07 vacancies shall be filled up by Usual Promotion.

Senior Civil Judge Cadre

Sl.No.	Description	Number of vacancy
1.	(a) Existing vacancy (including 16 new Courts having infrastructure)	41
	(b) Future vacancies that may arise within one year due to retirement.	Nil
	(c) Anticipated vacancies for the next one year.	15
TOTAL		56

By Order of the High Court
S.R.Pradhan
Special Officer (Admn.)

Copy to :- 1. The In-Charge, NIC, Orissa High Court, Cuttack.
2. The Superintendent, Computer Section, Orissa High Court, Cuttack.
They are requested to upload the above vacancy position in the Website of the High Court immediately.


Special Officer (Admn.)